

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:90

ANSWERED ON:09.11.2010

CONNECTIVITY OF DISTRICT HEADQUARTERS WITH NHS

Mishra Shri Mahabal

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to connect all the district headquarters with the two lane National Highways and State Highways in the next three years;
- (b) if so, the details thereof and the time frame fixed for the same;
- (c) whether the Government/National Highways Authority of India have decided to charge toll tax on the rail overbridges; and
- (d) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N.SINGH)

(a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of State Highways are the responsibilities of the concerned State Governments. This Ministry has no proposal for connecting all district headquarters with two lane NHs.

(b) Does not arise.

(c) and (d) The National Highways Fee (Determination of Rates and Collection) Rules, 2008 inter-alia stipulates levy of user fee or toll tax for permanent bridges (including Railway Over Bridges (ROBs)) on NHs having cost of Rs. 10.00 crore or more.